NATIONAL COMPANY LAW TRIBUNAL NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU BENCH COLURT NO.1

PRISSENT!. Hon'bje Menderakont Atticade, Williams (J) AND

	C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
APP	APPLEO BE TO NUMBER -		Admission : Rule-6 of I&B Jagan Pan		Jagan Pampapathy Vs Wipro Ltd
PETITION NUMBER SL. NAME (IN CAPITAL) NAME SPHANDNIMBER (S)			REPRESEN	SIGNATURE WHOM	
WAMTER THE RESPONDENT (S) UNDERISECTION 2256.		Appea Re	8 05,505 T.		
PHO	S.NO. NAME (IN CAPITAL) NITHER KOLY ON PHONE NUMBER 2886548290		DESI Appel REPRESEN		

P.T.D.

Counsel for petitioner is present. He reported that he has complied objections raised by the Registry. Registry is directed to verify and put up. M/s. Manmohan P.N. Associates, filed vakalat on behalf of respondent company. He requested copy of the petition to be furnished by the counsel for petitioner. The counsel for petitioner is directed to serve copy of the petitioner along with annexures thereto to respondent's counsel who has to file objections.

List it on 27.07.2017.

MEMBER (T)

MEMBER (J)